

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 22.03.2017

ORDER NO. 38 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 34 of 2017 for **CESTAT Delhi** to the extent indicated below:-

On 24.03.2017 at 02:30 PM Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical) will hear the following Part Heard Matter.

1. ST/556/2009 CU(DB)

On 24.03.2017 at 02:30 PM Hon'ble Ms. Archana Wadhwa, Member(Judicial) will hear the following ROM application after the specially assigned Division Bench matters are over.

1. E/ROM/50171/2017 in A. NO. E/572/2008
2. E/ROM/50048/2017 in A. NO. E/54799/2014

On 24.03.2017 at 02:30 PM Hon'ble Sh. S. K. Mohanty, Member(Judicial) will hear the following Part heard matters.

1. E/54752/2014
2. E/54707/2014
3. E/54706/2014

By Order


(A.Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/
Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice
Board/ Website/Guard File/Office Copy.


Deputy Registrar